

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 7372/2024
[Arising out of impugned final judgment and order dated 22-02-2024
in CRA No. 2710/1986 passed by the High Court of Judicature at
Allahabad]

HUKUM SINGH

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(IA No. 103641/2024 - EXEMPTION FROM FILING O.T.)

Date : 20-11-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Petitioner(s) Mr. Abhishek Atrey, AOR
Dr. Abhishek Atrey, Adv.
Mr. Adarsh Saini, Adv.
Ms. Ambika Atrey, Adv.
Mr. Brijesh Kumar, Adv.

For Respondent(s) Mr. Sarvesh Singh Baghel, AOR
Ms. Mayuri Raghuvanshi, Adv.
Mr. Vyom Raghuvanshi, Adv.
Ms. Shweta Yadav, Adv.

Mr. Mayur Chaturvedi, Adv.
Mr. Sunny Choudhary, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Hearing expedited.

(SONIA BHASIN)
COURT MASTER (SH)

(RANJANA SHAILEY)
COURT MASTER (NSH)